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# **RAJYA SABHA**

### Wednesday, the 29th August, 1973/the 7th Bhadra, 1895 (Saka)

The House met at eleven of the clock,  $M_{R}$ . CHAIRMAN in the chair.

## **ORAL ANSWERS TO QUESTIONS**

### Promotion of Ayurvedic Pharmacists to the posts of Store Keepers

\*706. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that some Ayurvedic pharmacists in the C. G. H. S. Scheme have been promoted to the posts of store keepers while their conduct was under investigation by the C. B. I. in connection with the pilferage of ayurvedic medicines worth rupees ten thousand; and

(b) if so, the reasons for promoting persons with doubtful integrity ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KON. DAJJI BASAIPA) : (a) and (b) There is no post of store-keeper in the Ayur. vedic dispensaries under the C. G. H. S. The question of promotion of an Auyrveoic Pharmacist as an Auyrvedic Storekeeper does not arise.

SHRI DWIJENDRALAL SEN GUP-TA: May I know from the Minister whether there was any shortage at least detected in respect of the man who was promoted ?

SHRI KONDAJJI BASAPPA : Yes Sir; about Rs. 55.10 was the value of 've medicine found to be in shortage.

SHRI R. K. KHADILKAR : We examined and there was shortage of stock of one medicine, Vasant Kusumakar.

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SHRI DWIJENDRALAL SEN GUPTA : What is the policy of the Government in regard to promoting persons of doubtful integrity ?

SHRI R. K. KHADILKAR : They are only pharmacists and clerks. He is one of them. When this matter came to the notice of the Department, we made a thorough inquiry and as my colleague just mentioned, the shortage of the stock was there and its value was assessed. And then the entire question was examined with the help of the C. B. I. It was not a crime of a nature where extreme punishment was called for. So, when he returned the money, with a warning he has been retained.

SHRI DWIJENDRALAL SEN GUPTA : The hon. Minister has not answered my question as to what i: he policy of the Government in ma ers of promoting persons of doubtful integrity.

SHRI R. K. KHADILKAR : It is not a question of promotion here because he was holding a post; it was whether he should be removed or kept in his position. The promotion policy is certainly decided by the Departmental Promotion Committee and at the higher level in consultation with the L. P. S. C. Departmental Promotion Committee at the first level and, at the higher level, it is done in consultation with the UPSC. And nowhere will you find that a man of questionable integrity has been promoted.

#### Deep-sea-fishing

\*707. SHRI SITARAM KESRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the export of marine products has more than doubled in the last ten years and that there is plenty of scope for further increase; and

(b) if so, whether Government have taken step to encourage deep sea fishing ?

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